

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 15

Dated Guwahati, the 27th February, 2017

Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Ujjal Bhuyan and Hon'ble Mr. Justice Kalyan Rai Surana to constitute the Commercial Appellate Division for the Hon'ble Gauhati High Court in terms of Section 5 of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015.

By Order,

Sd/- H. K. Sarma
REGISTRAR GENERAL

Memo No. HC.III -18/2015/ 3978-91/ G Dated 27th February, 2017.

Copy to:

1. The Registrar (Vigilance/ Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
5. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
7. The Asst. Registrar, (_____), Gauhati High Court, Guwahati.
- ✓ 8. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.
9. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
10. The A.O. (Judl.), _____ Section, Gauhati High Court, Guwahati.
11. The Court Master, Gauhati High Court, Guwahati.
12. The Court Master, Court No. _____ Gauhati High Court, Guwahati.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

27/2/17